

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 2-A in TP 2/397-398/NCLT/AHM/2016 (New)
C.A. No. 227 of 2009 in C.P. No. 58/397-398/CLB/MB/2009**

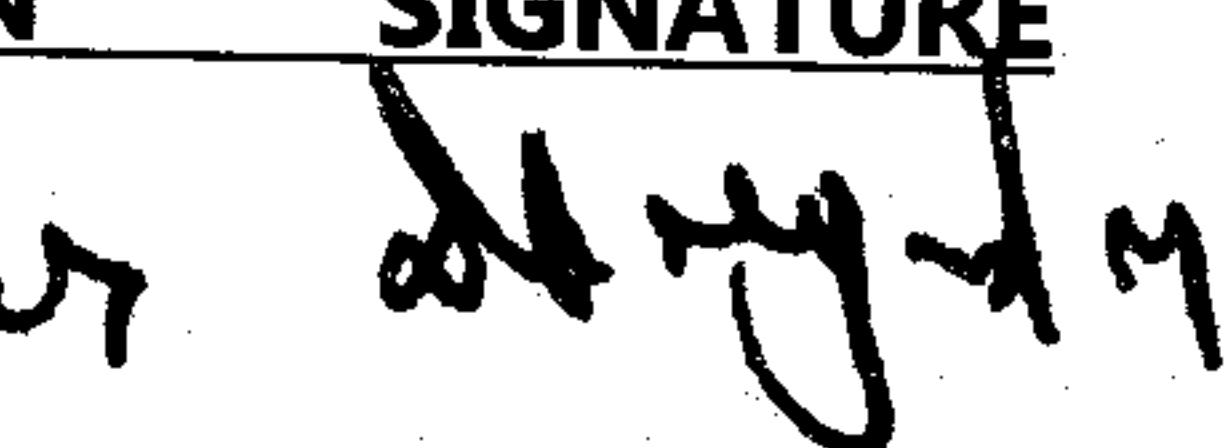
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company: Shravan Kumar Patel
V/s.
Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Divyang Majmudar	F.C.A.	Petitioner	
2.	Aditya Bihani with Anuj K Trivedi	Advocate	Respondent 1, 2 & 4	

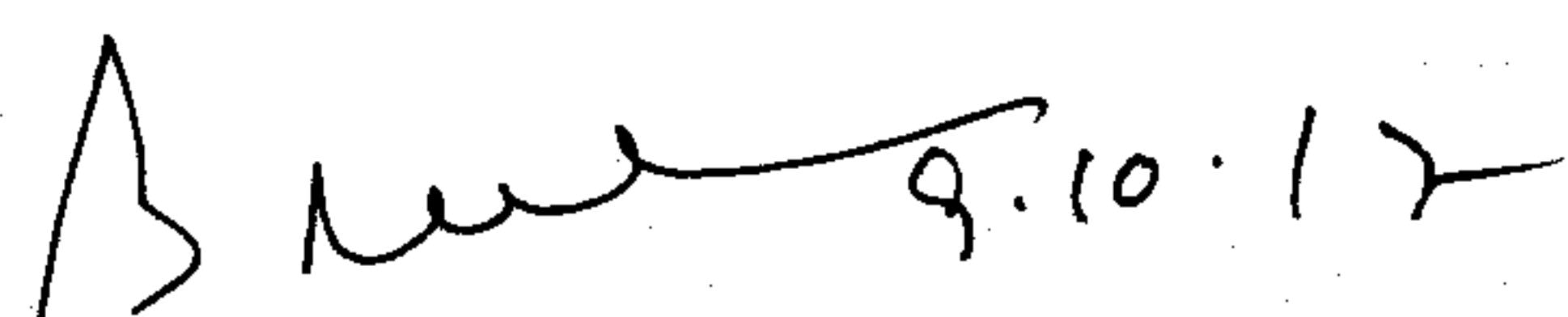
ORDER

Learned FCA Mr. Divyang Majmudar present for Original Petitioner. Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi present for Original Respondents No. 1, 2 and 4.

Learned Counsel for respondent represented that stay granted by Hon'ble High Court of Madhya Pradesh is still in force.

Both sides are required to file status of the case pending before Hon'ble High Court of Madhya Pradesh by next date of hearing.

List the matter on 16.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of October, 2017.